

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 120

IA No.2265/23
IA(I.B.C)/1093(CH)2024

In
CP(IB) No. 149/Chd/HP/2019
(Admitted)

IN THE MATTER OF:
Syndicate Bank

...Petitioner-Financial Creditor

Versus

HIM Cylinders Ltd.

...Respondent Corporate Debtor

Under Section: 7, 33 (1) (b) (i) to (iii) r/w 33(3), 60(5) IBC 2016

Order delivered on 14.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 30.05.2024.

Sd/-

Court Officer